

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1863
ANSWERED ON- 07/08/2024

SHARING OF TOLL REVENUE

1863. DR. KANIMOZHI NVN SOMU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that, user fee is collected for approximately 45,000km of National Highways and Expressways at around 1,000 toll plazas from around 8 crore FASTag users across the country and if so, the details thereof and the collection made State-wise;
- (b) whether Government has any plan to share the toll income generated with the respective State Governments where the toll plaza is located and, if so, the details thereof; and
- (c) the details of sharing pattern of income from the toll plazas across the country?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) As on 30.06.2024, State-wise details of user fee collection at 983 nos. of fee plazas on approx. 48,452 Kilometers tolled length of National Highways are at Annexure.
- (b) The revenue generated through user fee is collected by User Fee Collecting Agencies (UFCAs), appointed through bidding in respect of Public Funded fee plazas, and the agreed remittance as per Contract Agreement is deposited by the UFCA into National Highways Authority of India (NHAI) account which is transferred to Consolidated Fund of India (CFI). In respect of Concessionaire fee plazas, the user fee is collected by the Concessionaire as per respective user fee notification and same is either retained or transferred to NHAI as per the respective Concession Agreement. In case of transfer of any fee collected by the Concessionaire to NHAI, the same is also deposited in CFI.
- (c) Does not arise.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1863 FOR ANSWER ON 07.08.2024 ASKED BY DR. KANIMOZHI NVN SOMU REGARDING SHARING OF TOLL REVENUE.

Details of User fee collection State-wise for Financial Year 2023-2024:

Name of the State	User fee collection for Financial Year 2023-2024 (In Crore Rupees)
Andhra Pradesh	3,502.27
Assam	486.49
Bihar	1,720.81
Chhattisgarh	1,009.74
Gujarat	4,851.04
Haryana	3,521.64
Himachal Pradesh	113.97
Punjab	1,491.94
Jammu & Kashmir	436.86
Jharkhand	818.21
Karnataka	4,086.18
Kerala	562.71
Madhya Pradesh	3,821.14
Maharashtra	5,352.53
Meghalaya	95.82
Odisha	1,745.10
Rajasthan	5,885.05
Tamil Nadu	4,221.50
Telangana	2,097.57
Uttar Pradesh	6,695.40
West Bengal	2,795.29
Uttarakhand	533.61
Grand Total	55,844.87

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1863 FOR ANSWER ON 07.08.2024 ASKED BY DR. KANIMOZHI NVN SOMU REGARDING SHARING OF TOLL REVENUE.

 Details of user fee plazas with tollable length on National Highways:

Jurisdiction of Regional Offices, NHAI /MoRT&H	User fee plaza (In No.)	Length (in Kms)
Andhra Pradesh (RO-Vijaywada)	68	3,673.73
Bihar (RO-Patna)	33	1,762.69
Chhattisgarh (RO Raipur & Chhattisgarh)	23	1,140.57
Delhi & Eastern Peripheral Expressway (EPE) (RO-Delhi)	51	1,165.87
Gujarat (RO-Gandhinagar)	46	2,322.94
Haryana (RO-Chandigarh)	37	1,564.96
Himachal Pradesh (RO-Shimla)	5	193.91
Punjab (RO- Chandigarh)	39	1,834.84
Jammu & Kashmir (RO-Jammu)	5	236.57
Jharkhand (RO-Ranchi)	15	755.06
Karnataka (RO NHAI & MORTH-Bangalore)	61	2,576.55
Kerala (RO-Thiruvantpuram)	8	253.86
Madhya Pradesh (RO- Jabalpur & RO- NHAI & MoRTH Bhopal)	87	4,840.73
Maharashtra (RO NHAI & MoRT&H- Mumbai & RO- Nagpur)	81	4,176.55
North-East (RO-Guwahati)	13	704.92
Odisha (RO-Bhubneshwar)	27	1,608.83
Rajasthan (RO NHAI & MoRT&H -Jaipur)	142	7,509.37
Tamil Nadu (RO NHAI & MoRT&H - Chennai & RO- Madurai)	67	3,109.00
Telangana (RO-Hyderabad)	33	1,708.23

Uttar Pradesh (RO-Lucknow & Varanasi)	102	5,417.54
West Bengal (RO-Kolkata)	29	1,463.77
Uttrakhand (RO-Dehradun)	11	431.51
Grand Total	983	48,452
